

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (d). A statement giving the information asked for is laid on the Table of the House. [See Appendix VII, annexure No. 40.]

POST-MATRIC SCHOLARSHIPS

700. Shri K. C. Jena: (a) Will the Minister of Education be pleased to state how many applications for post-Matric Scholarships were received this year from the Scheduled Caste and Scheduled Tribe students from various States by the Central Scholarship Board (the figures to be given State-wise)?

(b) Have those applications been considered and scholarships awarded to the applicants?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) A statement is laid on the Table of the House. [See Appendix VII, annexure No. 41.]

(b) Yes, 3,065 Scheduled Castes and 1,094 Scheduled Tribes students from all over India have been selected for 1952-53 Scholarships.

IMPERIAL BANK OF INDIA

701. Shri H. N. Mukerjee: Will the Minister of Finance be pleased to state:

(a) the percentage of British Directors in the Central and Local Boards of the Imperial Bank of India;

(b) the stage of Indianisation of the management reached so far and the prospects of complete Indianisation;

(c) the distribution of shares among the Indian, Pakistani and British shareholders in 1951-52;

(d) the amount of deposit, in 1951-52, (i) from Government and (ii) from private depositors; and

(e) the amount of advances made in 1951-52 (i) to Indian concerns and (ii) to British concerns?

The Minister of Finance (Shri C. D. Deshmukh): (a) The percentage of British Directors to the total number of Directors in the Central Board and the Local Boards of the Imperial Bank of India is as follows:—

Central Board	25 per cent.
Calcutta Local Board	42 per cent.
Bombay Local Board	28 per cent.
Madras Local Board	42 per cent.

(b) The number of officers of the Imperial Bank of India as on 31st December, 1946 was 101 Europeans and 73 Indians. As on 31st October, 1952 the figures were 29 Europeans and 120 Indians. Out of 16 Senior Staff Appointments in India, 10 have already been Indianised. It is expected that all senior appointments in the Bank will be Indianised by 1955.

(c) The number of shares held as at 21-5-1952 were as follows:—

	Fully paid	Partly paid
by Europeans	9,743	12,158
by Indians	46,708	1,10,652
by others (including Corporations, Societies, Associations . etc.)	18,549	27,190
TOTAL	75,000	1,50,000

No separate statistics are available to show the holdings of Pakistani shareholders.

(d) The deposits shown in the Bank's Balance Sheet as at 30-6-1952 amounted to Rs. 226½ crores. The Imperial Bank is transacting Government business as Agent of the Reserve Bank of India. Receipts and payments on behalf of Government are adjusted with the Reserve Bank daily. No deposits are therefore held by the bank from the Government of India as such.

(e) The information is not available, but an analysis of the advances was made in April 1949 which revealed that 3 per cent. of the advances outstanding at that time was to solely European concerns, 20 per cent. to partly European concerns and 77 per cent. to Non-European concerns.

SPEEDY DISPOSAL OF WINDING-UP PROCEEDINGS

702. Shri H. N. Mukerjee: Will the Minister of Finance be pleased to state whether rules have been framed, and if so, by which High Courts, under Section 45 of the Banking Companies Act for the speedy disposal of winding-up proceedings?

The Minister of Finance (Shri C. D. Deshmukh): No rules are required to be framed under Section 45 of the Banking Companies Act, 1949. Presumably the hon. Member's reference is to the rules required to be framed under sub-section (2), of